

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3106
ANSWERED ON:31.07.2014
PENDING COAL PROJECTS
Singh Shri Bhola

Will the Minister of COAL be pleased to state:

- (a) the State-wise details of coal projects pending for clearance by the Ministry of Environment and Forests during the last three years and the current year;
- (b) the reasons for their pendency along with the time since when these are lying pending and the status of these projects at present, project-wise;
- (c) whether the coal production and power generation are affected/likely to be affected during the current Five Year Plan period; and
- (d) if so, the steps taken/being taken by the Government for according immediate approval to such project?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

- (a) & (b): The State-wise and project-wise details of coal projects pending for clearance by the Ministry of Environment and Forests reasons for their pendency and present status, during the last three years and the current year is at Annexure -I.
- (c) & (d): Delayed clearances from Ministry of Environment and Forests has impact on opening of new mines. Consequently, production of coal is affected. In order to expedite various clearances, the pending issues are taken up with Ministry of Environment and Forests & Climate Change and with the concerned State Government regularly at official level and also at Ministerial level for resolving the issues in a time bound manner.